

FORM G (REISSUE 1) INVITATION FOR EXPRESSION OF INTEREST FOR HYGEIA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED OPERATING IN FOOD AND BEVERAGE (ALCOHOLIC AND NON-ALCOHOLIC) MANUFACTURING INDUSTRY(FACTORY SITUATED AT, RATTI, DIST. MANDI, H.P.) ((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN LLP	HYGEIA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED (CIN: U15134HP1995PTC016488) (PAN: AABCH2647E)
2.	Address of the Registered Office	PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
3.	URL of website	https://hygeiaindia.com
4.	Details of place where majority of fixed assets are located	PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
5.	Installed capacity of main products/ services	Fermentation- 6000 cases per batch Bottling- 2400 cases per month Tea Blends- 78 Tonnes Pickles- 100 Tonnes Drink Concentrates- 150 Tonnes (the above information is as per the information received from suspended Board of Directors)
6.	Quantity and value of main products/ services sold in last financial year	Total Revenue 01.04.2025 till 30.11.2025 (Prov.)-Rs. 38.70 Lakh FY 2024-25 (Audited)- Rs 141.96 Lakh
7.	Number of employees/ workmen	0 as on Insolvency Commencement Date (this is as per information from Erstwhile RP)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygeia@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygeia@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
10.	Last date for receipt of expression of interest	03-08-2026
11.	Date of issue of provisional list of prospective resolution applicants	13-08-2026
12.	Last date for submission of objections to provisional list	18-08-2026
13.	Date of issue of final list of prospective resolution applicants	28-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02-09-2026
15.	Last date for submission of resolution plans	02-10-2026
16.	Process email id to submit Expression of Interest	cirp.hygeia@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Udyam Reg No: Udyam-HP-08-0001287 Classification: Micro Enterprises Classification year: 2020-21

Nikhil Sachdeva
Resolution Professional
Hygeia Fruit and Vegetables Processors Private Limited
Regn No: IBB/PA-001/HP-P-02743/2022-2023/14184
Address :H. No. 541-L, First Floor, Model Town,
Preet Hospital Road, Punjab ,141002

Date: 24-07-2026
Place: Ludhiana

AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

NORTHERN RAILWAY
e-TENDER NOTICE

Sr.DEN/C/MB acting for and on behalf of The President of India invites E-Tenders against following tender Notice, closing date & time are mentioned against each column. Bidders will be able to submit their original/revised bids upto closing date and time only. Manual offers are not allowed against this tender, and any such manual offer received shall be ignored. Contractors are allowed to make payments against this tender towards tender document cost and earnest money **only through payment modes** available on IREPS portal like net banking, debit card, credit card etc. Manual payments through Demand draft, Banker's cheque, Deposit receipts, FDR etc. are not allowed.

Tender No.	139-DRM-MB-26-27 Date-23.07.2026
Name of Work	Supplying & Loading, leading, unloading & stacking of 100000 cum machine crushed stone ballast of 65 mm gauge size as per Railway Specification including loading of ballast into Rly. Wagons / hoppers at Pathri Sub Depot-A under Sr.DEN/Co./MB.
Tender Closing Date	18.08.2026
Tender Closing Time	16:00
Advertised Value (Rs.)	11,48,68,000.00
Earnest Money (Rs.)	22,97,400.00
Period of Completion	09 Months
Bidding Start Date	04.08.2026

No. Sr.DEN-C/Publication/26-27 Dt. 23.07.2026

SERVING CUSTOMERS WITH A SMILE2541/26

Three Doon School students reach Championship Round of Harvard Crimson Business Competition

Contd from page 1....

The competition culminated in the Championship Round, where finalists presented their business concepts before a panel of judges.

“Participating in this competition really opened my eyes to the vast opportunities that exist in the world. I expected to learn about entrepreneurship, but what I didn’t expect was everything underneath it — the networking, the debates, the building of an idea from nothing, all at Harvard. It gave me the freedom to think and express myself the way I would as a young entrepreneur,” said Jai Shamshere Rana.

Beyond the competition itself, the experience exposed participants to Harvard’s entrepreneurial ecosystem, allowing them to interact with peers from diverse backgrounds and gain insights from experienced entrepreneurs and business leaders.

The achievement reflects the growing participation of Indian high school students in international entrepreneurship competitions, where artificial intelligence, sustainability and innovation are increasingly shaping the next generation of entrepreneurs.

For Trehan, Gupta and Rana, reaching the Championship Round offered an opportunity to test their entrepreneurial thinking on a global platform while learning from some of the brightest young innovators from around the world.

Five killed as car plunges into pond in Odisha’s Dhenkanal after wedding event

Contd from page 1....

Trilochan, his wife and brother died in the accident, while his son, Ranjit, sustained serious injuries and was admitted to hospital for treatment.

RSS Chief Mohan Bhagwat launches Tarun Vijay’s Saffron Surge: Making of a Brave, New Bharat

Contd from page 1....

The publication also carries endorsements from author Amish Tripathi and RSS thinker Ratan Sharda.

Speaking at the launch, Tarun Vijay said the book reflects what he described as the emergence of a globally confident Hindu identity rooted in the values of Sanatan Dharma, scientific progress, harmony and universal acceptance. He said the work seeks to document India’s ongoing civilisational and cultural transformation.

Published by Haranand Publishers, Saffron Surge: Making of a Brave, New Bharat is now available through leading bookstores and online platforms across the country.

CCI seeks public comments on IndiGo offer in abuse of market dominance case

Contd from page 1....

The Competition (Amendment) Act, 2023, provides a settlement and commitment mechanism which allows companies facing CCI’s antitrust investigations to voluntarily offer corrective measures or agree to certain terms to resolve cases without prolonged litigation.

The objective of the provision is to reduce litigation and ensure quicker market correction.

The commitment proposal by IndiGo proposes constituting a Crisis Management Group virtually within 15 minutes of a large-scale disruption and physically activating it at the command centre within

one hour.

During a large-scale disruption causing cancellation of flights, IndiGo said it would undertake measures for planning and executing network adjustments to regularise operations.

IndiGo has termed a “large-scale disruption” as a situation in which more than 30 per cent of its planned capacity for a day. This excludes cancellations caused by circumstances beyond the airline’s control, such as adverse weather, technical failures, regulatory restrictions, crew strikes, airport closures and other force majeure events.

For affected passengers, the airline has proposed al-

ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED
CIN No. U74999DL2002PLC117052
A-270, 1st & 2nd Floor, Defence Colony, New Delhi - 110 024, India
Email: admin@alchemistarc.com, Website: www.alchemistarc.com

PUBLIC NOTICE
(Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002)
Notice is hereby given that Alchemist Asset Reconstruction Company Limited (the Secured Creditor / ARC), having acquired the below-mentioned loan accounts from SBFC Finance Limited under an Assignment of Debt dated as mentioned below, has issued Demand Notice(s) under Section 13(2) of the SARFAESI Act, 2002 to the respective borrower(s)/co-borrower(s)/guarantor(s), calling upon them to discharge in full their liabilities to the Secured Creditor within 60 (Sixty) days from the date of receipt of the said notice(s).
In the event of failure to repay the said dues within the stipulated period, the Secured Creditor shall be entitled to exercise all or any of the rights under Section 13(4) of the Act, including taking possession of the secured assets, without any further notice.

Sr. No.	Loan Account No.	Name of Borrower(s) / Co-Borrower(s) / Guarantor(s)	Amount Due (₹)	Date of 13(2) Notice	Description of Secured Asset	Due Date
2	PR01224982	SUSHIL KUMAR SNEHALATA	Rs. 9,29,078/- (Rupees Nine Lakh Twenty Nine Thousand Seventy Eight Only)	5th May, 2026	All That Piece And Parcel Of The Property Bearing Shop Bearing Private Shop No 11, Part Of Nagarpalka No 10/602/602/1-2, Situated At Mohalla Kaystaan District Saharanpur Near Holi Chowk Saharanpur Uttar Pradesh 247001, East-Shop No.12 of Sheikh Ziauddin, West-Shop No.10 of Other North-Property of Braj Lal, South- 8 Ft Wide Gallery .	24th December 2025

The amounts mentioned above are due as on the respective dates indicated against each account, together with further interest, penal charges, costs, and expenses thereon till the date of realization.
The borrower(s)/guarantor(s) are hereby cautioned not to deal with or dispose of, by way of sale, lease, mortgage, charge, or otherwise, the secured asset(s) described above without the prior written consent of the Secured Creditor.
This publication is made in compliance with the provisions of the SARFAESI Act, 2002, for the information of the borrower(s), guarantor(s), and the general public.
In case of any queries, please contact the undersigned at the following contact details:
Phone: 011-46562584 Email: admin@alchemistarc.com, ashutosh@alchemistarc.com
Date:- 24.07.2026
Place:- Saharanpur

Sd/- Authorised Officer

Alchemist Asset Reconstruction Company Limited
(acting in its capacity as Trustee of Alchemist XLVII Trust) Secured Creditor

NORTHERN RAILWAY
TENDER NOTICE

S. N.	Name of Work with its location	App. Cost of the work (In Rs.)	Address of the office from where the tender form has been issued	Bid Security to be deposited (In Rs.)	Completion period of the work	Date & Time for submission of tender & opening of tender	Website particulars & Address of Office
1.	24_SrDEE_G_MB_2026:- Electrical work for Interlocking of LC gates TUV > 20000 in the section of ADSTE/HRI of Moradabad Division	1,55,52,709.35 (Including GST)	Electrical Branch, Divisional Railway Manager's office, Northern Railway, Moradabad	3,11,100.00	6 (Six) Months	Tender will be received upto 15:00 hrs and opened at 15:00 hrs on 14.08.2026	Website www.ireps.gov.in Divisional Railway Manger's office, Northern Railway, Moradabad
2.	25_SrDEE_G_MB_2026:- Electrical work for Interlocking of LC gates over Moradabad Division (Leftover Section)	1,22,79,283.05 (Including GST)		2,45,600.00			

Tender Notice No.: 25/2026 Dated: 23.07.2026

2544/2026

SERVING CUSTOMERS WITH A SMILE

Bhopal gas survivors oppose proposed shift of emergency ward

Bhopal, July 23 (IANS): Survivors of the 1984 Bhopal gas tragedy on Thursday protested against the Madhya Pradesh government's proposal to shift the emergency ward for gas victims from Kamala Nehru Hospital, alleging that the move could affect the specialised healthcare available to them and raise safety concerns.

Members of four organisations representing gas survivors staged a demonstration at the hospital premises and demanded that the state government withdraw the proposed relocation plan.

Addressing the protest, Rashida Bi, leader of the Bhopal Gas Peedit Mahila Karmachari Sangh, said the government's proposal to shift the emergency ward to the radiology section of Hamidia Hospital had caused concern among gas victims.

"The state government should withdraw its proposal to shift the emergency ward. Gas survivors require specialised medical care and any decision affecting their treatment should be taken only after ensuring all prescribed safety standards are met," she said.

FORM G (REISSUE 1)
INVITATION FOR EXPRESSION OF INTEREST FOR
HYGIEA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED
OPERATING IN FOOD AND BEVERAGE (ALCOHOLIC AND NON-ALCOHOLIC)
MANUFACTURING INDUSTRY(FACTORY SITUATED AT, RATTI, DIST. MANDI, H.P.)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/CIN LLP HYGIEA FRUIT AND VEGETABLE PROCESSORS PRIVATE LIMITED (CIN: U15134HP1995PTC016488) (PAN: AABCH2647E)
2.	Address of the Registered Office PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
3.	URL of website https://hygieaindia.com
4.	Details of place where majority of fixed assets are located PLOT NO 1, 1-A AND 2 INDUSTRIAL AREA, NERCHOWK RATTI, Ratti, Mandi, Sadar, Himachal Pradesh, India, 175008
5.	Installed capacity of main products/ services Fermentation- 6000 cases per batch Bottling- 2400 cases per month Tea Blends- 78 Tonnes Pickles- 100 Tonnes Drink Concentrates- 150 Tonnes (the above information is as per the information received from suspended Board of Directors)
6.	Quantity and value of main products/ services sold in last financial year Total Revenue 01.04.2025 till 30.11.2025 (Prov.)-Rs. 38.70 Lakh FY 2024-25 (Audited)- Rs 141.96 Lakh
7.	Number of employees/ workmen 0 as on Insolvency Commencement Date (this is as per information from Erstwhile RP)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at Can be obtained by sending an Email to Nikhil Sachdeva at cirp.hygiea@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
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10.	Last date for receipt of expression of interest 03-08-2026
11.	Date of issue of provisional list of prospective resolution applicants 13-08-2026
12.	Last date for submission of objections to provisional list 18-08-2026
13.	Date of issue of final list of prospective resolution applicants 28-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 02-09-2026
15.	Last date for submission of resolution plans 02-10-2026
16.	Process email id to submit Expression of Interest cirp.hygiea@gmail.com
17.	Details of the corporate debtor's registration status as MSME. Udyam Reg No: Udyam-HP-08-0001287 Classification: Micro Enterprises Classification year: 2020-21

Nikhil Sachdeva
Resolution Professional
Hygiea Fruit and Vegetables Processors Private Limited
Regn No: IBBI/IPA-001/IP-P-02743/2022-2023/14184
Address :H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Punjab ,141002

Date: 24-07-2026
Place: Ludhiana

AFA: AA1/14184/02/311226/108779 Valid Upto 31.12.2026

NORTHERN RAILWAY
Corrigendum

Sub: -NIT for S&T tenders of Moradabad Division.
Ref: - 1. This office NIT No. SNT-Sig-Road-Signal, LC-344,AMC-Plotter,DRG-MB,AFDAS-FIRE-BrokenELB, LC-Interlocking dated 15.07.2026
With reference to above, the tender opening date, Cost & EMD Cost for the S&T works of Moradabad Division has been changed as per details given below:-

S. N.	Tender No. & Description of work	Existing Approx. Cost Rs.	New Approx. Cost Rs.	Existing Earnest Money Rs.	New Earnest Money Rs.	Existing time & date of opening	New time & date of opening
1	2	3	4	5	6	7	8
1	SNT-Sig-LC-Interlocking-L Interlocking of L.C. gates TUV>20000 in the leftover sections over Moradabad Division.	-	-	-	-	12.08.2026 15:00	14.08.2026 15:00 hrs.
2	04-SNT-FireDetectionMB Provision of Automatic fire detection and Alarm system at Telecom installations over Moradabad division	99170328.51	61152892.97	1983400.00	1223100.00	12.08.2026 15:00	14.08.2026 15:00 hrs.
3	SNT-AFDAS-FIRE-2025-26 Provision of fire suppression system at MB station and replacement of non RDSO AFDAS with RDSO approved over MB Division		38017435.54		760400.00	12.08.2026 15:00	14.08.2026 15:00 hrs.

Other terms and conditions will remain same. **Note:-** Complete details of tender can be seen at www.ireps.gov.in.
Tender Notice- SNT-Sig-Road-Signal,LC-344,AMC-Plotter,DRG-MB,AFDAS-FIRE-BrokenELB, LC-Interlocking Date. 22.07.2026
2547/2026

SERVING CUSTOMERS WITH A SMILE



डॉक्टर हरिसिंह गौर विश्वविद्यालय, सागर (म.प्र.)
DOCTOR HARISINGH GOUR VISHWAVIDYALAYA, SAGAR (M.P.)
(NAAC A' Accredited Central University/NAAC द्वारा A' ग्रेड मान्यता प्राप्त केंद्रीय विश्वविद्यालय)
Website: www.dbagsu.edu.in



स्नातक प्रोग्रामों में प्रवेश हेतु सूचना: 2026-27
ADMISSION NOTICE FOR UNDERGRADUATE PROGRAMS: 2026-27

Online applications are invited for admission in following Undergraduate Programs (Session: 2026-27):
(1) Bachelor of Arts (B.A.) (2) Bachelor of Fine Arts (B.F.A.) (3) Bachelor of Commerce (B.Com.) (4) Bachelor of Business Administration (B.B.A.) (Hons.) (5) Bachelor of Business Administration (B.B.A. Banking & Finance) (6) Bachelor of Science (B.Sc. Bio. Group) (7) Bachelor of Science (B.Sc. Maths. Group) (8) Bachelor of Computer Application (B.C.A.) (9) Bachelor of Pharmacy (B. Pharm.) (10) B.A.L.L.B (Hons. 5 Yrs.) (11) Bachelor of Arts (Journalism & Mass Communication) (B.A. J.M.C.) (12) Bachelor of Performing Arts (Tabla Percussion) (13) Bachelor of Performing Arts (Hindustani Vocal Music) (14) Bachelor of Arts (Vedic Studies) (Hons.) (15) Bachelor of Arts English Literature (Hons) Integrated Education ITEP Programs: (1) B.A. B.Ed. (2) B.Sc. B.Ed. (Bio/Maths Group) (3) B.Com.B.Ed.

Last date of registration	26.07.2026	Contact Details:	
		Ph. 07582-297123	Email: admissionirdhsgsu.edu.in

For admission schedule, latest updates regarding admission, please visit the university website www.dhsgsu.edu.in. regularly everyday.

Registrar

CBC 21273/11/0001/2627

DR Congo’s Ebola death toll hits 1033, confirmed cases exceed 2,500

Kinshasa, July 23 (IANS): The death toll from the Ebola outbreak in the Democratic Republic of the Congo (DRC) has risen to 1,033, with the number of confirmed cases up to 2,536, the country's health authorities said on Thursday.

According to the latest situation report, 506 patients have recovered, while 738 others remain in isolation. No new affected health zone was reported, leaving the nationwide total at 47 across five provinces. Of these, 46 remain under active transmission.

The epidemic remains in a phase of sustained transmission, with a high level of virus circula-

tion, the report noted, cautioning that recent fluctuations in reported cases should be interpreted carefully due to reporting delays and the gradual consolidation of data, Xinhua News Agency reported.

Treatment capacity remains under pressure in North Kivu, where 182 patients were in isolation against a capacity of 141 beds.

Speaking at Wednesday's press conference in Bunia, the capital of the eastern Ituri Province and the epicentre of the outbreak, Adelard Lufongola, operations manager for the national Ebola response coordination, said that

case notifications had entered a plateau in certain areas, with a slight downward trend.

"But epidemiologically, it is still too early to say that we have reached the peak of the outbreak," Lufongola added.

The outbreak, caused by the Bundibugyo virus, was declared on May 15 in Ituri Province in eastern DRC. Population movements, insecurity, artisanal mining activities and cross-border exchanges with Uganda and South Sudan continue to fuel transmission, according to the report.

Stephane Dujarric, spokesperson for the UN secretary-gen-

eral, said at a daily briefing on Wednesday that according to local civil society organisations, at least 30 people were killed and a dozen others injured in a series of attacks in the province's Beni territory between July 13 and 19, and the violence has displaced civilians and restricted humanitarian access in affected areas.

At least six humanitarian organisations, including partners supporting the Ebola response, have suspended movements to several localities in Beni territory due to the deteriorating security situation, Dujarric said, quoting the UN Office for the Coordination of Humanitarian Affairs.



